

CCPA 55/2012
[Arising out of OA 426/06]

09.05.2012

Shri A.N. Jha, ld. Counsel for the petitioner.
Shri S. K. Tiwary, ld. ASC for the respondents.

This CCPA has been filed by the petitioner for non-compliance of the order dated 15.07.2007 passed by the Tribunal in OA No. 426 of 2006. Learned counsel for the respondents submits that reply to show cause notice has been filed. The order of the Tribunal has been fully complied with. Learned counsel for the petitioner admits that the order has been fully complied with.

2 The CCPA is, therefore, dropped and notices issued to the respondents are discharged.

Banerjee
[Bidisha Banerjee]
Member (J)

A. K. Jain
[A. K. Jain]
Member (A)

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